

DIVISION BENCH
COURT - I

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/53(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

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| IN THE MATTER OF | REGISTRAR OF COMPANIES WEST BENGAL VS HANUMANT VANIJYA PRIVATE LIMITED |
| UNDER SECTION | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY |

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv.] For the Petitioner
Mr. Jayesh Choradia, Adv.]

O R D E R

1. Ld.Counsel for the Official Liquidator present.
2. Ld. arguing counsel for the Official Liquidator is stated to be busy before the Hon'ble High Court,an adjournment sought on his behalf. Matter is adjourned to **24/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**